

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6343/2021

STATE OF U.P. &amp; ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH &amp; ORS.

Respondent(s)

IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION  
IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.)

WITH

C.A. No. 6344/2021 (III-A)

(FOR APPLICATION FOR SUBSTITUTION ON IA 194267/2022 FOR  
CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA  
203132/2022

IA No. 194267/2022 - APPLICATION FOR SUBSTITUTION

IA No. 203132/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION  
APPLN.)

Date : 03-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR  
[IN CHAMBER]

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR  
Mr. Sandeep Singh, Adv.  
Mr. Prabhat Kumar Rai, Adv.  
Mr. Ajay Kumar Pandey, Adv.

For Respondent(s) Mr. Nishit Agrawal, AOR  
Ms. Kanishka Mittal, Adv.  
Ms. Vanya Agrawal, Adv.

UPON hearing the counsel, the Court made the following

## O R D E R

Mr. Sanjay Kumar Tyagi, learned counsel, appearing for the  
petitioners, seeks some more time to cure the defects as pointed  
out in the office report dated 27.06.2023.

Needful shall be done by the next date of hearing.

List these matters after six weeks.

(POOJA SHARMA)

SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)

BRANCH OFFICER